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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	Imthiaz Ahmed for K. Gouthan Kumar	Petitioner	Imthiaz
2.	Preeti S. Das for Rajagopal + Raghunathan Advocates	Respondents	Preeti

ORDER

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matter, TCP/218/2016. Put up on 14.12.2017 at 10.30 A.M.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)